

**Annexure 3**

Name of the Corporate debtor: Narang Developers Private Limited

Date of commencement of CIRP: 28th March 2024

List of creditors as on: 31st May 2024

**List of Secured financial creditors (other than financial creditors belonging to any class of creditors)**

Sr.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues,	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						%voting share in CoC
1	Indian Bank	06.04.2024	16,88,57,086.86	16,83,67,900.16	Secured	16,83,67,900.16	0	No	38.98	0	0	4,89,186.70	-	
2	Aditya Birla Finance Limited	16.04.2024	22,22,09,339.49	22,22,09,339.49	Secured	22,22,09,339.49	0	No	51.45	0	0	-	-	
3	SICOM Limited	03.05.2024	4,38,25,421.00	4,13,13,533.00	Secured	4,13,13,533.00	0	No	9.57	0	0	12,14,916	12,96,972.00	-
<b>Total</b>			<b>43,48,91,847.35</b>	<b>43,18,90,772.65</b>		<b>43,18,90,772.65</b>			<b>100.00</b>			<b>12,14,916.00</b>	<b>17,86,158.70</b>	

Sd/-

**Rakesh Bothra**

**Interim Resolution Professional**

**of Narang Developers Private Limited**

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